

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 18-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	CRI APPEAL	100027/2017	The State of Maharashtra - DCB CID - Applicant Vs Abdul Latif Adam Momin - Respondent	Public Prosecutor
<u>ARGUMENTS</u>				
2	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
Sub Matter: BAIL APPLN MCOC/0100595/2020				
3	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
Sub Matter: SPL CASE MCOC/0100019/2014				
4	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
(Main Matter SPL CASE MCOC/0100006/2014)				
5	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
<u>REPLY/SAY</u>				
6	BAIL APPLN MCOC	100595/2020	The State DCB CID Vs Rohee T. Joseph alias Satish Kaliya and Ors.	SPP Sukrut V. Mhatre
(Main Matter SPL CASE MCOC/0100016/2013)				
